

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 2

Date : 12/02/2018
Day : Monday
Time : 02:30P.M

CORAM:

Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/60704/2017	C.C.E. Gurgaon I	Desiccant Rotors International Pvt Ltd	DR/R. Krishnan	
2	C/60821/2017	Honeywell International India Private Limited	C.C New Delhi(import & General)	LEXPORT(ADVOCATE & CONSULTANTS/DR	



Prepared By



Checked By


8.2.18
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh